ए० करोलवाग, दिल्ली में उनकी सुरक्षा के लिए सांब ६ जने से सुबह 8 बजे सक डयटी पर उँचात किया गया था। उसी मकान के एक भाग में बक्शी जरादेव सिंह के पुत्र हारा चलायी जा रही दुकान में तारीख 1.3.86 को सुबह 5.30 बजे से 6.00 बजे के बीच चौरी हुई । चौर चोरी करके भागने में सफल हो गये। बख्शी जगदेव सिंह के पुत्र श्री करम जीत सिंह की शिकायत पर भारतीय दण्ड संहिता की धारा 457/380 के तहत एक मामला प्रथम सूचना रिपोर्ट 163 दर्ज किया गया और अभी तक तहकीकात की जा रही है । दोनों कान्सटबलों को डिस्टिक्ट लाइन्स में स्थानान्तरित कर दिया गया और प्राथमिक जांच के स्नाधार पर धनशासनात्मक कार्रबाई करने के ग्रादेश दे दिये गये हैं।

Circumstance^ leading to the Death of Smt. Neelam Sharma of R. .K. Puram, New Delhi

2179. SHRI PRITHIBI MAJHI: Will the Minste_r of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the new $_{\rm s}$ item appearing in the 'Hindustan Times' of the 12th May, 1986 regarding the murde $_{\rm r}$ of one Shrimati Neelam Sharma of Secto $_{\rm r}$ III, R. K. Puram, New Delhi:
- (b) whether it is a fact that she was murdered by he_r in-laws and sh_e expired i,n the Dr. Ram Manohar Lohia Hospital, New Delhi, 0^n the 10th May, 1986;
- (c) whether it is a fact that ₃he *was* harassed by her in-laws for not bringing sufficient dowry and also a coloured TV;
- (d) whether it is also a fact that police took no Action and the case was hushed up as a suicide case; and

(e) if not, what action has been taken against the culprits?

THE MINISTER OF STATE IN 1HE MINISTRIES OF PERSONNEL, PUB^ LIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM); (a) Yes, Sir.

- (b) and (c) The case is under investigation.
- (d) No, Sir.
- (e) A case u[s 306|498-A|406 IPC was registered at P.S. Janakpuri, New Delhi. Four persons, viz. Raghu Bhushan (Husband), Vijay B'hushan (Brotherjn*.law), Shyam Sunder (Father-in-law) and Smt. Raj Rani (Mother-in-raw) have been arrested.

Foodgrains Requirement of Maharashtra

2180. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) what is the estimated demand for different varieties of foodgrains for the year 1985-86 from Government of Maharashtra; and
- (b) the demand actually met by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA): (a) and (b) The demand, allotment and offtake of foodgrains in respect of Maharashtra for the year 1985-86 was as under:—

(In lakh tonnes)

									Demand	Allotment	Off-take
Rice									9-00	4-35	3.95
Wheat (i System			Distrit		.			į.e.	 6 · 55	7-20	3.83
Wheat (for Roller Flour Mills)					> €)	•	į.		8-54	9-23	7.00